

C. A. T. Bench, JAIPUR

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Date of Order

Orders OA No.561/93

7.10.93

Mr.Prahlad Singh - counsel for applicant
Mr.V.D.Bhargava - counsel for respondents.

Heard the learned counsel for the parties.
Mr.V.D.Bhargava, counsel for the respondents has
filed the reply. In the reply, it has been stated
the case of the applicant has been considered
subsequently and he appeared before the Selection
Board on 22.9.1993. Thus the relief prayed in
the O.A. has already been granted by the respon-
dents. The application becomes infructuous at
this stage and disposed of accordingly.

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(P.P.Srivastava)
Member (A).



(D.L.Mehta)
Vice Chairman.

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